

DIVISION BENCH
COURT - II

S-13

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/234(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS MCLEOD RUSSEL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For FC
Ms. Rituparna. Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

ORDER

1. Ld. Counsels for Financial Creditor present.
2. Registry is directed to issue notice upon the Respondents to file their Reply Affidavit.
3. Let the notice be issued by way of speed post and by e-mail and place the tracking information on record.
4. Post this matter on **19.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**